

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF PANDA DAIRY PRODUCTS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PANDA DAIRY PRODUCTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/01/2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15200AP2014PTC092541
5.	Address of the registered office and principal office (if any) of corporate debtor	House No.57, Shanti Nagar, Chaitanyapuri Main Road, Beside Santosh Mansion Apartments, Chandramoulinagar, Guntur AP - 522007
6.	Insolvency commencement date in respect of corporate debtor	2nd September 2020– Order dated 24th August 2020 made available on 02/09/2020
7.	Estimated date of closure of insolvency resolution process	01/03/2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CHAKRAVARTHI SRINIVASAN IBBI/02/IP/N00649/2018 -2019/ 11990
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1-4-211/42/1, Pradhamapuri Colony, Sainikpuri, Hyderabad – 500 062. Email – csriniirp@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1-4-211/42/1, Pradhamapuri Colony, Sainikpuri, Hyderabad – 500062. Email – csriniirp@gmail.com
11.	Last date for submission of claims	16/09/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not applicable 2. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in Physical address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **PANDA DAIRY PRODUCTS PRIVATE LIMITED** on 02/09/2020(the date on which copy of the order is made available).

The creditors of **PANDA DAIRY PRODUCTS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 16/09/2020 falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and signature of Interim Resolution Professional : **CHAKRAVARTHI SRINIVASAN**

Date : 2nd September 2020

Place : Hyderabad